-	PENDENCY REPORT AS ON 10-02-2021		
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	11119	
2	ADMLS-Admirality Suits.	10	
3	AHO-Appeal Against High Court Order.	48	
4	ARBA-Appeals under Indian Arbitration Act.	274	
5	ARBP-Petitions under Indian Arbitration Act.	170	
6	AS-Admirality Suit.	1	
7	BLAPL-Bail Application.	4848	
8	CEREF-Reference under Central Excise Act.	20	
9	CMAPL-Miscellaneous Applications.	2541	
10	CMPAT-Company Act.	84	
11	CMP-Civil Miscellaneous Petition	2478	
12	COA-Appeals against judgement in Comp.Pet.	17	
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
14	CONTAC-Appeals against orders in Civil Contempt	7	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1	
16	CONTC-Cotempt of Court Cases (Civil contempt)	5110	
17	Contempt of Court Cases (Civil Contempt) Contempt Petition in Bhubaneswar Bench	7	
18	Contempt Petition in Bhubaneswar Bench	125	
19	Contempt Petition in Sambalpur Bench	1 54	
20	CONTR-Proceeding relating to Criminal Contempt	54	
21	COPET-Orginal Petition (Companies Act.)	130	
22	CRA-Criminal Appeals	1031	
23	CRLA-Appeal against Judgement/Sentence.	9937	
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1499	
25	CRLMA-Other Miscellaneous Application.	648	
26	CRLMC-Appl.under Sec.482 Cr.P.C.	10752	
27	CRLMP-Criminal Miscellaneous Petition	568	
28	CRLREV-Criminal Revision.	8999	
29	CRMC-Criminal Miscellaneous Case	22	
30	CRP-Revision Petition.	157	
31	CRREV-Criminal Revision	261	
32	CS(OS)-Civil suits.	1	
33	CUSREF-Reference under Customs Act.	3	
34	CVA-Civil Appeals	3	
35	CVREV-Civil Revision.	38	
36	CVRVW-Civil Review.	19	
37	DSREF-Confirmation under Sec.336 Cr.P.C.	3	
38	EC-Execution Case.	3	
39	ELA-Appeals from Judgement in Election Pet.	14	
40	ELPET-Election Petitions.	28	
41	EXFA-Execution First Appeal.	3	
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42	EXOS-Execution Application.		
43	EXP-Execution Petition.	21	
44	FA-First Appeal	1091	
45	FAO-First Appeal from Orders.	3296	
46	FA(OS)-FA from Judgement in original suits.	1 112	
47	GA-Government Appeals	112	
48	GCRLA-Government Appeals	392	
49	GUAP-Pet. under Guardianship and Wards Act.	12	
50	IP(M)-Main Petition (Insolvency ACt.)	1	
51	ITA-Appeals Income-tax	403	
52	JCRA-Jail Criminal Appeals	15	
53	JCRLA-Jail Criminal Appeal	1218	
54	JCRLRV-Jail Criminal Revision.	12	
55	JCRMC-Jail Criminal Misc.Case.	1	
56	LAA-Appeals (Land Acquisition Act)	980	
57	LPA-Letters Patent Appeals.	36	
58	MACA-Motor Accident Appeals.	6579	
59	MAC-Motor Accident Claims.	1	
	MA-Miscellaneous Appeals	102	

61	MATA-Matrimonial Cases (Appeals)	946
62	MFA-FA against Spl. Jurisdiction Cases.	12
63	MJC-Misc.Judicial Case.	59
64	MSA-SA from judgements in Misc. Cases.	84
65	OCRMC-Original Crl. Miscellaneous Case	100
66	OJC-Original Jurisdiction case (Writ)	1569
67	OREF-References.	1
68	OS-Original Suit.	1
69	OTAPL-Other Tax Applications.	121
70	OTC-Other Tax Case.	6
71	OVTA-Tax Appeal Under OVAT ACt.	1
72	RCFA-First Appeals(Rent Control Matters)	1
73	Review Petition in Cuttack Bench	24
74	RFA-FA from Judgement and Decree in Suit	2161
75	RPFAM-Revision US 19 of Family Court Act.	1648
76	RSA-Second Appeal from Judgement and Decree.	6807
77	RVWPET-Review Petition.	2000
78	SAO-Second Appeal from Appellate Order.	225
79	SA-Second Appeal	2304
80	SCLP-Pet.for leave to appeal to Supreme Court	1
81	SJC-Special Jurisdiction Case (Tax Matters)	179
82	SM-Suo Motu.	46
83	SPA-Sp.Appeal before DB	5
84	STAPL-Appl.for direction to make a reference.	1
85	STREV-Sales Tax Revision.	1583
86	TA-Tax Appeal	12
87	TEST-Testamentary Cases.	1
88	TREV-Tax Revesion	99
89	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	294
90	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	963
91	WA-Appeals before DB against SB Judgement	3731
92	WPC(OAB)-Original Application in Berhampur Bench	1
93	WPC(OAC)-Original Application in Cuttack Bench	636
94	WPC(OA)-Original Application in Bhubaneswar Bench	128
95	WPC(OAPC)-Original Application (Provisional) in Cuttack	3
	Bench	
96	WPC(OAS)-Original Application in Sambalpur Bench	7
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97	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	567
98	WPC(TAC)-Transfer Application in Cuttack Bench	4
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99	WP(C)-Writ Petition under Art.226 and 227.	69756
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	Grand Total	171400
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